

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

No. 182 /A. The Vacancy position of the Jharkhand Superior Judicial Service including future vacancies till 31st March, 2017 is notified in the following manner:-

By promotion from Civil Judge (Sr. Division) on the basis of merit-cum-seniority (65%)-Rule 4 (b)	Promotion (by way of selection) through limited competitive Examination (10%)-Rule 4 (C)	By direct recruitment from Bar (25%)- Rule 4 (a)
18	14*	11

**If the candidates are not available for 10% quota, or are not able to qualify in the examination, then vacant post shall be filled up by regular promotion.*

It is made clear that appointment / promotion over the aforesaid notified vacancies will be subject to final decision of the Hon'ble Supreme Court in the Special Leave to Appeal (Civil) No. 9883 / 2009.

Dated: 25th July, 2016

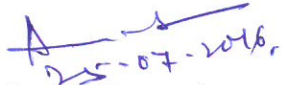
By Order,

Sd/-(Anil Kumar Choudhary)

Registrar General

Memo No. 4099 /Apptt. Dated Ranchi, the 25th July, 2016

Copy forwarded to the Central Project Co-ordinator, e-Courts Project and I/c NIC Cell, High Court of Jharkhand, Ranchi for uploading the above notification in the official website of the High Court of Jharkhand, Ranchi immediately.


25-07-2016
Registrar General